

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

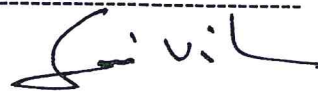

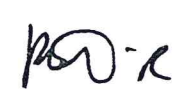
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
(1)	Sai Vihari Mr. H. Chankaran	Counsel for Petitioner	
2.	ROHAN RAJASEKARAN	Counsel for R1-R3	
3.	PREETHI S. ARASU	Counsel for R13	

ORDER

Mr.Sai Vihari , Counsel for the petitioner present. Mr.Rohan Rajasekaran, Counsel for R1 to R3 present. Representing Counsel for R13 present. It is submitted by the representing counsel for R13 that the R13 is in U.A.E. and therefore, he prayed for some more time to file counter in the amended petition. Considering the request and in the interest of justice, time is enlarged, to file counter by R13 in the amended petition. Put up on 4.9.2017 at 10.30 A.M.

—SD—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—SD—
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)